

STATEMENT-IV

TFAI Programme of Fairs/Exhibitions in India 1989, 1990 & 1991.

1989

1. AHARA, Pragati Maidan, New Delhi, January, 1989.
2. INDIA PACK, Pragati Maidan, New Delhi, January, 1989.
3. International Leather Fair, Madras, February, 1989.
4. International Security, Exhibition, Pragati Maidan, New Delhi
5. India International Trade Fair, Pragati Maidan, New Delhi, November, 1989.
6. Tex India, Pragati Maidan, New Delhi December, 1989.

1990

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1991

1. AHARA, Pragati Maidan, New Delhi, January, 1990

2. INDIA PACK, Pragati Maidan, New Delhi, January, 1990.
3. Intl. Leather Fair, Madras, Feb., 1991.
4. Consumexh, Pragati Maidan, New Delhi, May., 1991.
5. Sajavat, Pragati Maidan, New Delhi, Aug., 1991.
6. Intl. Security Exhibition, Pragati Maidan, New Delhi, September, 1991.
7. Prakash, 1991, Pragati Maidan, New Delhi, Oct., 1991.
8. India inti. Trade Fair, Pragati Maidan, New Delhi, Nov., 1991.
9. Tex India, Pragati Maidan, New Delhi, December, 1991.

Selection of Class 'D' Category in C.O.D. Agra

377. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have implemented the judgement and order given by Central Administrative Tribunal about the selection of Class 'D' category in the Central Ordnance Depot, Agra;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) According to the Central Administrative Tribunal Allahabad Bench order dated 21.12 90 in case No. 612/88, the applicants are to be tested and offered appointment, if selected, within the vacancies already existing. Accordingly, the Central Ordnance Depot,

Agra, projected a case for the release of vacancies in relaxation of the existing ban on direct recruitment. The vacancies have since been released by Army Hqrs and the process of implementing the said order has been initiated.

[*Translation*]

Investment by U.T.I In Development Projects

3771. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the amount deposited under various schemes of the Unit Trust of India during the years 1987-88, 1988-89, 1989-90, 1990-91 State/Union Territory-wise;

(b) the details of the amount invested by the UTI in various projects in each State/Union Territory;

(c) whether any guidelines have been laid down by the Government to maintain the balance between the deposits and investments made by the UTI in each State/

Union Territory for development projects;

(d) if so, the details thereof;

(e) whether all the States/Union Territories have followed these guidelines in the matter of investment;

(f) if not, the reasons therefor; and

(g) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Aggregate deposits through sale of units by Unit Trust of India under its various schemes are given in the attached Statement-I.

(b) State/Union Territory-wise investment by Unit Trust of India in various projects during 1990-91 is given in the attached Statement-II.

(c) No, Sir.

(d) to (g). Does not arise.